Written Answers to

they have to follow certain due diligence specified in the Information Technology (Intermediaries Guidelines) Rules, 2011 notified under section 79 of the Act. The intermediaries are required to inform the users of computer resources not to host, display, upload, modify, publish, transmit, update or share any information that is, inter alia, grossly harmful, harassing, defamatory, libelous, invasive of another's privacy, hateful, or racially, ethnically objectionable, disparaging, or otherwise unlawful in any manner. They are also expected to remove any unlawful content relatable to Article 19(2) of the Constitution of India as and when brought to their knowledge either through a court order or through a notice by appropriate government or its agency.

## 'Made in India' applications

1340. SHRI SUJEET KUMAR: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state the steps being taken by Government to boost the 'Made in India' Apps so that they can replace the banned applications and also make their presence felt on the global arena?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI DHOTRE SANJAY SHAMRAO): To promote and kickstart development of 'Made in India' app ecosystem in the country, the Government of India launched the AatmaNirbhar Bharat App Innovation Challenge on July 4, 2020 which saw participation from tech entrepreneurs and start-ups from across the country, including Tier 2 and Tier 3 towns apart from the metros. The Challenge received a total of 6,940 entries across 9 different categories, namely, Business (Fintech and Agritech), eLearning, Entertainment, Games, Health, News, Office and Work from Home, Social Network and others. Out of these, 24 best apps in different categories were selected for awards by Jury comprising of experts from Industry, Academia and Government. An additional 20 apps have also been given special mention by the Jury.

## Policy on blockchain technology

1341. SHRI K.C. RAMAMURTHY: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that by 2023 India is going to become the world leader in Blockchain technology;
- (b) if so, the details thereof and in what manner it helps the common man and various sectors of government for better governance and penetrating Technology for the betterment of farmers and rural poor;